

information asked for is, however, being collected from them and will be laid on the Table of the House in due course.

श्री भक्त बर्षान : क्या मैं जान सकता हूँ कि नेशनल सीडर्स यानी राष्ट्रीय नेताओं की परिभाषा क्या है ? क्या इस के अन्तर्गत देशी राज्यों में जिन्होंने आन्दोलन किया और जनता के अधिकारों को प्राप्त करने की कोशिश की, उनको भी सम्मिलित किया जाएगा जैसे कि टिहरी-नाढ़वाल की जेल में श्री देव सुमन का ८४ दिन की भूख हड़ताल के बाद देहांत हुआ था ?

श्री बातार : उसको भी सम्मिलित किया जाएगा ।

श्री भक्त बर्षान : क्या इस तरह की हिदायतें जारी की गई हैं कि देर से देर मई, १९५७ तक यह स्मारक-पटल लगाने का काम पूरा हो जाये, जब कि हम अपने स्वतन्त्रता संग्राम की पहली शताब्दी मनाने जा रहे हैं ?

श्री बातार : स्टेट गवर्नमेंट वह सब कार्य जल्दी से जल्दी करेंगे ।

West German Technical Assistance

*258. { **Shri S. C. Samanta :**
Shri Shree Narayan Das :

Will the Minister of Education be pleased to state:

(a) the nature of Technical Assistance offered by the Government of the Federal Republic of Germany during the Prime Minister's visit to that country in July, 1956 ;

(b) whether the terms of scholarships offered by West Germany to Indian students for technical training there have since been finalised ;

(c) if so, the number of students selected already ; and

(d) the number of applications received for these scholarships ?

The Deputy Minister of Education (Dr. M. M. Das) : (a) The Federal Government of West Germany have offered assistance in the establishment of a technological institute in India. Several offers of scholarships totalling 812 for the training of Indians have also been received from the Federal Government and other Organizations in Germany.

(b) Not yet.

(c) and (d). Do not arise at this stage.

Shri S. C. Samanta : May I know who select these students for enjoying these scholarships ?

Dr. M. M. Das : The details of these scholarships have yet to be determined.

Shri S. C. Samanta : May I know whether the External Affairs Ministry and the Education Ministry will form a joint selection body ?

Dr. M. M. Das : That would be determined afterwards. The present position, I may explain to the hon. Member. The Prime Minister accepted the offers that had been made by the German Federal Government and some other institutions in Germany and suggested that a German Technical Mission may come to India and discuss the various details of the institute which may be set up and the scholarships. That Technical Mission has come and discussion is going on between the German Technical Mission and the Sponsoring Committee that has been set up by the Government of India.

Shri S. C. Samanta : May I know whether advertisements are duly made before calling the candidates to apply ?

Dr. M. M. Das : That is generally done. But, so far as these scholarships are concerned, it is too premature now.

Shri T. S. A. Chettiar : Is there any proposal to use the technical assistance for the establishment of one of the higher technical institutes in India ?

Dr. M. M. Das : Yes, Sir.

Shri T. S. A. Chettiar : If so, in what region ?

Dr. M. M. Das : The region is yet to be determined.

Shri Keshavaiah : May we know the courses for which the selection will be made ?

Dr. M. M. Das : I have said that the German Technical Mission has arrived and discussions are taking place between the Technical Mission and the Sponsoring Committee set up by the Government of India.

Primary Teachers

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*259. { **Shri Gidwani :**
Shri N. B. Chowdhury :
Shri D. C. Sharma :
Shri Shivananjappa :
Shri Shree Narayan Das :
Shri A. K. Gopalan :
Shri A. M. Thomas :

Will the Minister of Education be pleased to state:

(a) how far the States have responded to the request of Government to fix the minimum remuneration of Primary school teachers ; and

(b) the amount of grants Government propose to give to the States in this regard during the financial year 1956-57 ?

The Deputy Minister of Education (Dr. K. L. Shrimall): (a) The Governments of 15 States (Andhra, Assam, Bihar, Hyderabad, Madras, Orissa, Punjab, Travancore-Cochin, West Bengal, Saurashtra, Bombay, Bhopal, Madhya Bharat, Madhya Pradesh and Vindhya Pradesh) agreed to increase salary scales.

(b) The Government of India will bear in 1956-57 50% of the additional expenditure involved.

Shri Gidwani: What will be the scales?

Dr. K. L. Shrimall: The grades will differ from State to State. We had suggested that the minimum salary for an untrained teacher should be Rs. 40 and for a trained teacher Rs. 50. But, the grades differ from State to State. They have to take into account the local conditions.

Shri Gidwani: May I know whether any minimum salary has been fixed?

Dr. K. L. Shrimall: As I said, we had recommended. We cannot fix the pay scales for the State Governments. We had made recommendations. Most of the State Governments have accepted, except two or three: Andhra, — Bihar, Orissa and U. P. where the minimum is still lower than Rs. 40/-.

Shri A. M. Thomas: The hon. Minister mentioned Travancore-Cochin as one of the States which have accepted the recommendation. But, my information is that that Government has not acted on the recommendation of the Central Government and increased the salary to the minimum that had been fixed by the Central Government. May I enquire: what is the difficulty in accepting the recommendation of the Central Government especially when Travancore-Cochin is under the control of the Central Government now?

Dr. K. L. Shrimall: The position is this. We have said that we will meet only 50 per cent of the increased expenditure. The remaining 50 per cent is to be found by the State Governments. If the State Governments have not been able to raise additional resources or make the necessary internal adjustments, naturally they cannot accept the recommendations of the Central Government.

Shri K. P. Tripathi: May I know why the Government suggested that the minimum should be Rs. 40 while even five years ago or even earlier the Pay Commission said that the minimum salary should be at least Rs. 55?

Dr. K. L. Shrimall: We have to take into account the actual conditions as they prevail. Even now, in spite of our efforts, we have not been able to raise it to Rs. 40.

Shri Sadhan Gupta: May I know whether this sum of Rs. 40 or 50 is inclusive of all allowances and if not, what allowances are envisaged?

Dr. K. L. Shrimall: No, Sir. It is not inclusive of allowances. It is the basic salary.

Shri Sadhan Gupta: What are the allowances envisaged?

Mr. Speaker: There are other allowances.

Shri Ramachandra Reddi: What is the additional expenditure in increasing the scales of pay?

Dr. K. L. Shrimall: The total expenditure, it is estimated, will come to Rs. 3 crores which the Central Government will have to contribute.

Shrimati Kamlendu Mati Shah: Is this sum of Rs. 40 per month exclusive of the hill allowance in a place like the Tehri-Garhwal State?

Dr. K. L. Shrimati: This sum of Rs. 40 is the basic salary. It includes allowances.

Cement Distribution

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*260. { **Shri Ram Krishan:**
Pandit D. N. Tiwary:

Will the Minister of Heavy Industries be pleased to state:

(a) whether there has been any improvement in the proper distribution of cement since Government took over the cement business;

(b) whether it is a fact that the free-sale (at gate) of cement upto a certain limit enjoyed by cement manufacturers has been stopped; and

(c) if so, (1) the reasons thereof and (2) the quantity of cement thus released for public sale?

The Minister of Heavy Industries (Shri M. M. Shah): (a) Yes, Sir.

(b) Yes, Sir.

(c) (1) In the interest of proper control over distribution, sale of cement without permits at the gate of cement factories has been stopped; (2) even before the stoppage of this practice, gate sales were limited to a very few factories, and the quantities thus saved, though small have gone into the General Allocations.

Shri Ram Krishan: May I know whether the Government propose to abolish the present agency system of producer?

Shri M. M. Shah: It has already been taken over by the State Trading Corporation. They are working only as agents of the S. T. C.

Shri K. P. Tripathi: May I know whether the State of Assam has been included in the pool system or it is still excluded?